

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 03-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1.	MACT	732/19	VARSHA SHARMA	Vs	AKANSHA BHATIA
2	MACT	951/19	ANITA AND ORS	Vs.	NASIM KHAN AND ORS
3	MACT	136/20	DEEPANSHU MONGA	Vs.	SUBHAM PARTH VERMA
4	MACT	336/20	BALWANT KUSHWAHA	Vs.	SANTOSH KUMAR
5	MACT	338/20	RADHIKA YADAV	Vs.	YASIN
6	MACT	341/20	MOHAMMED KALIM	Vs.	ANIL KUMAR @ DEV PRAKASH
7	MACT	339/20	VIKAS PANWAR	Vs.	YASIN
<u>Plaintiff/Petitioner Evidence</u>					
8	MACT	478/19	ASIT GANGULI	Vs.	CHHOTAN
9	MACT	855/19	HARIPRIYA	Vs.	CHHOTAN
<u>Misc. Arguments</u>					
10	MACT	607/19	PRAMILA DEVI AND ORS	Vs.	MADHULIKA SACHDEVA & ORS
11	MACT	609/19	NISHA DEVI AND ANR.	Vs.	MADHULIKA SACHDEVA & ORS
<u>Final Arguments</u>					
12	MACT	271/15 56890/16	FAROOQUE KHAN (I)	Vs.	AMIT AGGARWAL
<u>Judgement</u>					
13	MACT	590/19	JULIUS JOSEPH	Vs	SHARAFAT ALI
14	MACT	591/19	DENIYAL DARSHAN	Vs	SHARAFAT ALI

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 03-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>		<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>						
1	M CrI	80/2019	VIKAS BHARTI	Vs.	UNKNOWN	181 /2019 (Darya Ganj)
2	M CrI	98/2019	LAXMI DEVI	Vs.	UNKNOWN	321 /2019 (Nabi Karim)
3	M CrI	134/2019	SURAJ PARKASH	Vs.	UNKNOWN	121 /2017 (Ranjit Nagar)
4	M CrI	41/2020	SURAJ	Vs.	UNTRACE	247 /2019 (Darya Ganj)